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Date: 16/12/2025

(2023) 12 TP CK 0036

Tripura High Court- Agartala

Case No: Writ Petition (C) 792 Of 2023

Rituparna Roy APPELLANT

Vs

State Of Tripura And 2 Others RESPONDENT

Date of Decision: Dec. 22, 2023 **Hon'ble Judges:** Arindam Lodh, J

Bench: Single Bench **Advocate:** D. Datta

Judgement

Arindam Lodh, J

Heard Mr. D. Datta, learned counsel for the petitioner.

Issue Notice calling upon the respondents to show cause as to why a Rule shall not be issued, as prayed for; and/or why such further and other order(s) shall not be passed as to this Court may deem fit and proper.

Notice is made returnable on 05.02.2024.

The petitioner shall take steps for service of notice upon the respondents within 6 (six) weeks by registered post with AD.